

[Shri Maganbhai Barot]

amount/interim payment is to be arranged within 60 days of receipt of the options.

A provision of Rs. 10 crores has been made in Budget Estimates for the current financial year for this purpose.

Some of the erstwhile banking companies have already exercised the option and have also sought interim payment. On the basis of these options, payment of amount is required to be arranged in July 1980 to the New Bank of India Ltd. (Rs. 56.29 lakhs in cash) and Vijaya Bank Ltd. (Rs. 240 lakhs—Rs. 88.17 lakhs in cash and Rs. 151.83 lakhs in the form of securities).

As the Demands for Grants have not yet been passed by the House, it is proposed to draw an advance of Rs. 296.29 lakhs from the Contingency Fund of India for arranging these payments. The advance will be recouped to the Contingency Fund as soon as the Appropriation Bill for the whole year has been passed by the two Houses and assented to by the President.

13.15 hrs.

MATTERS UNDER RULE 377

(i) STEP TO STOP EXPULSION OF SCHEDULED CASTES|SCHEDULED TRIBES STUDENT FROM I.I.T., BOMBAY.

SHRI A. K. BALAN (Ottapalam): I would like to invite the kind attention of the Government to the problems of students especially those belonging to Scheduled Castes|Scheduled Tribes. Sir, the expulsion of Scheduled Caste|Scheduled Tribe students in I.I.T. Bombay has become more severe in the past few years. Every year Scheduled Caste|Scheduled Tribe students are being asked to leave the institute because of poor performance. But no sincere efforts are being made by the Institute to bring them up to the required level.

I, therefore, feel that instead of asking them to leave the Institute, sufficient facilities, encouragement and guidance should be given to compete with the general students, as done in other I.I.Ts.

In short, the Institute is not taking responsible attitude towards the SC|ST students with genuine problems—academic and psychological. I, therefore, strongly feel that this practice of expelling the students should be stopped and instead be given all possible facilities, help, guidance and encouragement so that the SC|ST students can step into the open world with confidence.

I pray to the Minister of Education and the Government to intervene in this genuine case without any delay.

(ii) NEED FOR BETTER STORAGE FACILITIES FOR WUEAT IN THE FOOD CORPORATION OF INDIA WAREHOUSES IN ALLAHABAD.

प्रो० बी० डी० सिंह (फूलपुर) : उपाध्यक्ष महोदय, उत्तर प्रदेश के इलाहाबाद जनपद के अन्तर्गत इरादतगंज स्थित भारतीय खाद्य निगम के भण्डारण में हजारों बोरा गेहूं भारी बरसात में सड़ रहा है। सड़ा हुआ गेहूं पशुओं तक के खाने लायक नहीं रह गया है। खाद्य निगम के अधिकारियों एवं कर्मचारियों की यह अक्षम्य लापरवाही लगभग प्रत्येक वर्ष देखने में आती है, परन्तु खेद है कि केन्द्रीय सरकार इस दिशा में कोई सख्त कार्यवाही नहीं करती। अयंकर सूखे की चपेट से ग्रस्त प्रदेश के करोड़ों लोग दाने-दाने को तरस रहे हैं और खाद्य निगम की इस प्रकार की लापरवाही से लाखों रुपए का गेहूं नष्ट हो रहा है। एक ओर तो सरकार एवं खाद्य निगम के द्वारा किसानों की गाड़ी कमाई की धूट होती है और दूसरी ओर खाद्यान्न को बरबाद करके गरीब उप-भोगताओं की जेब काटी जा रही है। क्या सरकार का ध्यान इस ओर है कि करोड़ों लोगों को भूखमरी के कगार पर पहुंचाने की जिम्मेदारी भारतीय खाद्य निगम की है। सरकार को इस संबंध में गहराई से छानबीन करनी चाहिए कि कहीं ऐसा तो नहीं है कि अधिकारी एवं कर्मचारीगण अपने निजी स्वार्थ-पूर्ति के लिए इस प्रकार की स्थिति जाबबूझ कर पैदा करते हैं ?

इरादतगंज में हजारों बोरा गेहूं खूले वातावरण में रखा गया है। इस पर न तो कोई छाजना है और न तिरपाल से ही ढकने का कष्ट उठाया गया है। इस प्रकार भण्डारण के स्थानों एवं स्थितियों

पर खाद्यन्न की इतनी बड़ी मात्रा में जो बरबादी बाघ निगम द्वारा की जा रही है, उसके लिए सरकार द्वारा कदम उठाने जा रही है? माननीय कृषि मंत्री इस संबंध में कृपया एक वक्तव्य दें।

(iii) NEED FOR EFFECTIVE MEASURES TO CHECK THE SOIL EROSION CAUSED BY BURI GANDAK RIVER IN WEST CHAMPARAN DISTRICT OF BIHAR.

श्री कनका निश्र मजुकर (मोतीहारी) : उपाध्यक्ष महोदय, बिहार के पश्चिमी चम्पारन में बूढ़ी गंडक नदी के कटाव से बगहा बाजार को भयंकर खतरा उपस्थित हो चुका है। अगर समय पर उसके रोकथाम का प्रयत्न नहीं किया गया तो पूरा बाजार नदी के गर्भ में चला जाएगा, जिस से हजारों-हजार लाघ बेघर हो जायेंगे तथा करोड़ों की संपत्ति की गवादी होगी।

अस्तु, मैं सिचाई मंत्री से आग्रह करूंगा कि केन्द्र सरकार राज्य सरकार से सम्पर्क स्थापित कर अविनाश कटाव प्रतिकार कार्यवाही करे कि बगहा को बचाया जा सके।

(iv) REPORTED CANCELLATION OF PASSENGER TRAINS IN KERALA DUE TO SHORTAGE OF COAL.

SHRI GEORGE JOSEPH MUNDACKAL (Muvattupuzha): Every now and then there is cancellation of passenger trains in Kerala due to shortage of coal. From last Sunday onwards a number of trains have been cancelled. Kerala State is far away from the coal area. Instead of electrifying the railway lines or supplying diesel engines, Railway Department is supplying old condemned steam engines to Kerala. For the old steam engines, adequate quantity of coal is also not supplied. Kerala is the only State having surplus electricity and selling the energy to other States. For a permanent remedy, please electrify the railway lines. I request the Government of India to supply coal immediately or send diesel engines as an alternative arrangement and restore the cancelled trains in Kerala at the earliest. For the old steam engines, adequate quantity of coal is not also supplied. Kerala is the only state having surplus electricity and selling the energy to other States. For a permanent remedy, please electrify

the railway lines. I request the Government of India to supply coal immediately or send diesel engines as an alternative arrangement and restore the cancelled trains in Kerala at the earliest.

(v) NEED TO PREVENT GOOD BREED CATTLE OF RAJASTHAN BEING TAKEN TO BOMBAY FOR SLAUGHTER.

श्री चतुर्भुज (झालावाड़) : उपाध्यक्ष महोदय, मैं नियम सं० 377 के अधीन निम्नलिखित महत्वपूर्ण विषय की ओर माननीय मंत्री जी का ध्यान आकर्षित करना चाहता हूँ --

“राजस्थान की अच्छी नरल के पशुओं को बम्बई बूचड़खाने में भेजने के समाचार से सम्पूर्ण राजस्थान के निवासियों में भयंकर रोष है और अशांति होना का खतरा पैदा हो गया है। अतः मंत्री महोदय का इस सन्दर्भ में ध्यान देना आवश्यक है।”

(vi) REPORTED CONSTANT SHUT DOWN OF KOTA ATOMIC POWER PLANT.

SHRI NAWAL KISHORE SHARMA (Dausa): The Rajasthan Atomic power plant near Kota had again gone out of generation in the first week of July 1980. Earlier also it had gone out of generation several times. The present fault in the plant has resulted in the reduction of the total availability of power to the State by about 80 lakh units per day. There is need to constitute a high power committee to go into the causes of the failure of the plant very frequently. I request the hon. Minister of Energy to make a statement on the breakdown in the Rajasthan Atomic Power Plant and also inform us of the steps taken or proposed to be taken to ensure that the plant does not go out of generation again and again.

(vii) ALL-WEATHER SHIP PLYING BETWEEN LAKSHADWEEP AND MAINLAND BEING HELD UP AT COCHIN PORT.

SHRI P. M. SAYEED (Lakshadweep): I seek your permission to draw the immediate attention of the government to a matter of urgent